BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.638/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name	of the Company	R.V. Investment and De	ealers Ltd.	
Under Section		61(1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	PAMUY JAZ	WAL PCS	APPLIC ANT	Panny Jaiser

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 61(1) of the Companies Act, 2013.

Let notice along with the copy of the petition be issued to the Central Government, through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal, Kolkata for detail paragraphwise reply. Reply may be filed within 30 days from the date of service. Petitioner is directed to serve copy of this order along with the petition on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List it on 14/02/2018 for hearing.

Urgent certified copy of the order be issued to the appellant, if applied for, upon compliance of all requisite formalities.

Set

(Jinan K.R.) Member (J) 9d

(V.P.Singh) Member (J)